

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **28.06.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Vistra ITCL India Ltd
-Vs-
V S Suresh

MAIN PETITION NUMBER : CP(IB)/1(CHE)/2024
(IA/MA) APPLICATION NUMBERS

IA(IBC)/448(CHE)2024

ORDER

Present: Shri. ArunKarthik Mohan, Ld. Counsel for the Applicant.
Shri. Avinash Krishnan Ravi, Ld. Counsel for the Respondent.
None for the IRP.

IRP is already available on record.

Reply/counter has been filed.

Two weeks time is sought and granted to the Petitioner to file rejoinder.

List the petition for final hearing on **19.08.2024**.

Sd/-
VENKATARAMAN SUBRAMANIAM
MEMBER (TECHNICAL)

Sd/-
SANJIV JAIN
MEMBER (JUDICIAL)

vs